

- (vii) Need to clear the Projects of State Government of Kerala for providing basic amenities to the devotees coming to Sabarimala Ayyappa Temple.

SHRI KODIKUNNIL SURESH (Adoor) : The Sabarimala Ayyappa Temple in Pathanamthitta district of Kerala is one of the most important Pilgrim Centres in the country. There are lakhs of devotees of Lord Ayyappa coming to this holy place every year from different parts of the country to have darshan. This Temple is situated in the midst of forest. The devotees reach this Temple through the forest on foot after taking holy bath at the river Pamba. From Pamba, one has to climb on foot about 12 kms. to reach the *Sannidhanam*.

Every year, the number of devotees are increasing and it is creating a lot of problems nowadays as the people are facing lack of basic amenities like shelter, sanitary, medical facilities etc. due to lack of space. The Devasom Board, which is managing this Temple, is not in a position to provide these basic amenities.

In order to find out some solution to these problems of the devotees, the Devasom Board and the State Government of Kerala have submitted some projects to the Central Government. The Central Government has not yet taken any concrete step by making necessary amendments to the existing Forest and Environment Protection Act.

Keeping in view the alarming increase of flow of devotees to this famous Temple, I urge upon the Central Government to take immediate steps and issue necessary orders to the Forest Department to allot sufficient land in and around the Temple so as to enable the Devasom Board to provide the basic amenities like sanitation, medical aid and shelter etc. to the devotees of this famous Temple.

[Translation]

SHRI P. NAMGYAL (LADAKH) : Mr. Chairman, Sir, my statement has been made out of context and it does not convey the meaning which I intended.

[English]

If you permit me, I would like to discuss the statement with the Secretary-General and read it again tomorrow.

MR. CHAIRMAN : Shri Namgyal, you may just read out the statement which you have given. That is all.

...(Interruptions)

SHRI P. NAMGYAL : My statement is something different. If you permit me, I will read this one.

MR. CHAIRMAN : You can read out the statement.

SHRI P. NAMGYAL : In this, the meaning carried out for Pre-'53 is a different one and I oppose it. We oppose the position of Pre-1953 position for Jammu and Kashmir. This meaning should not be assigned to me.

MR. CHAIRMAN : How did it happen?

...(Interruptions)

SHRI RAM NAIK (Mumbai North) : The hon. Member is saying that he had given a statement. Normally, certain things are edited so that the statement is under the rules. If the meaning is not being conveyed, the best course for him would be to submit the statement tomorrow. He should be allowed to do that.

MR. CHAIRMAN : Shri Namgyal, you can submit the statement tomorrow.

12.26 hrs.

MOTION RE : SERIOUS SITUATION ARISING
OUT OF THE RECENT DEVELOPMENTS
IN BIHAR—Contd.

MR. CHAIRMAN : The House shall now take up further discussion on the Motion moved by Shri Atal Bihari Vajpayee. Shri Lalmoni Chaubey is on his legs. He may continue please.

...(Interruptions)

[Translation]

SHRI RAM SAGAR (Barabanki) : Mr. Chairman, Sir, please listen me for a minute.

[English]

MR. CHAIRMAN : Take your seat. We are not taking up this today.

[Translation]

KUNWAR SARVARAJ SINGH (Aonla) : We have a long been submitting notices regarding Babrala.
...(Interruptions)

[English]

MR. CHAIRMAN : We have decided not to take up any other item. This is the decision.